

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013
SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 06/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yatish Mohan, Adv.
Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Piyush Dwivedi, Adv.
Mr. Shrish Kumar Misra, Adv.
Mr. Uday Singh, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps to be taken for service of respondent No.4
within four weeks, as last opportunity.

Four weeks' time, as last opportunity, is granted to
respondent Nos.1 and 2 for filing counter affidavit.

Respondent No.3 has already filed the counter affidavit.

List again on 4.3.2016.

Signature Not Verified

(PAWAN DEV KOTWAL)

Digitally signed by
Rupam Dhamija
Date: 2016.01.06

Registrar

17:41:31 IST
Reason: